

ORIENTATION PROGRAMME (ONLINE) FOR YOUNG ADVOCATES

Sl. No.	Topic	Resource Person	Date & Day	Time	Joining Link
1.	Orientation on Civil Law : • (Order I, II, VI, XXVII, Sec 80 CPC etc)	Sri Sudesh Singh Advocate Gauhati High Court	01.07.2021 (Thursday)	2.00 pm to 3.00 pm	Microsoft Teams https://bit.ly/3j43GAS
2.	Orientation on Civil Law : • (Order V, VIII CPC etc)	Sri Sudesh Singh Advocate Gauhati High Court	02.07.2021 (Friday)		
3.	Orientation on Civil Law : • On Incidental and Supplemental proceedings	Sri Debashish Baruah Advocate Gauhati High Court	03.07.2021 (Saturday)		
4.	Orientation on Criminal Law : • Role and duties of Advocates at the stage of investigation of a case.	Smt. S. Chakravarty Advocate Gauhati High Court	05.07.2021 (Monday)		
5.	Orientation on Criminal Law : • On Arrest, Remand, Bail	Sri Ziaul Kamar Sr. Advocate Gauhati High Court	06.07.2021 (Tuesday)		
6.	Orientation on Criminal Law : • Art of Cross-examination • Understanding contradictions and omissions – Meaning, manner of proof and evidentiary value	Sri Kamal Agarwal Sr. Advocate Gauhati High Court	07.07.2021 (Wednesday)		
7.	Orientation on Criminal Law : • Section 313 CrPC – from the perspective of Defence Counsel. • Defence Plea- Discharging onus, standard of proof and manner of proof	Sri Angshuman Borah Sr. Advocate Gauhati High Court	08.07.2021 (Thursday)		
8.	• Stress Management with Heartfulness	Mr. Akshay Nagpal Advocate & Heartfulness Trainer	09.07.2021 (Friday)		